

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION - I, MUMBAI

TCP (IB)-685/I&BC/(MB/2017

CORAM : SHRI B.S.V. PRAKASH KUMAR, MEMBER (J)  
SHRI RAVIKUMAR DURASAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **07.08.2018**

NAME OF THE PARTIES: **HARMONI ALLOYS**

**v/s.**

**TEKSONS PVT. LTD.**

SECTION 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016

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ORDER

22. TCP (IB)-685/I&BC/(MB/2017

Company Petition is dismissed vide separate order, with liberty to  
approach appropriate Forum of Law.

SDR

RAVIKUMAR DURASAMY  
Member (Technical)

SDR

B.S.V. PRAKASH KUMAR  
Member (Judicial)